

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Reminder - I

To

The Principal District & Sessions Judge,  
Anantnag, Budgam, Baramulla, Bhandarwah,  
Bandipora, Ganderbal Leh and Kargil

NO:- 54842-50/S.S. Dated :- 23/1/2019  
Subject :- Awaiting Information in respect of Conviction rate of 2018

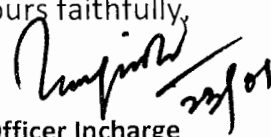
Sir,

Kindly refer this office letter NO: 51553-74/Sts Dt: 10.01.2019 on the subject cited above, the requisite information is still awaited despite lapse of over a week .

In this connection, it is again request to kindly expedite the matter and transmit the same **tomorrow positively** to this registry by tele fax NO: 0191 - 2539896 so that we may able to communicate the requisite information to the concerned authority .

Matter may be treated as most urgent,

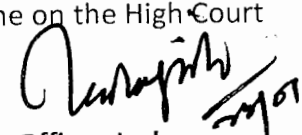
Yours faithfully,

  
Officer Incharge  
Statistical Section

NO:- 54842-50/S.S. Dt:- 23/1/2019

Copy to the:-

✓ Incharge NIC High Court of J&k, Jammu for uploading the same on the High Court web site .

  
Officer Incharge  
Statistical Section